

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3766
ANSWERED ON 9TH AUGUST, 2016

LICENE FOR SETTING UP OF FPI

3766. SHRI B. SRIRAMULU:

Will the MINISTER OF FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government issues licenses for setting up of Food Processing Industries (FPI) in the country and if so, the details and the norms/criterion thereof;
- (b) the details of requests received from various States for issue of such licenses specifying the requests which have been approved and pending during the last three years and the current year, State-wise; and
- (c) the amount of financial assistance, soft loan provided by the Government to establish food processing industries during the said period, State-wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) Ministry of Food Processing Industries does not issue license for setting up of Food Processing Industries (FPI) in the country. However, licenses/registrations are being issued to Food Business Operators under Section 31 of Food Safety and Standards (FSS) Act, 2006 to commence or carry on any food business. The procedure and norms for obtaining license/registration have been prescribed under Food Safety and Standards (FSS) (Licensing and Registration of Food Businesses) Regulation, 2011. The FSS Act, 2006 is administered by the Ministry of Health and Family Welfare. The FSS Regulations 2011 have been issued by the Food Safety and Standards Authority of India (FSSAI) established under the FSS Act, 2006.

(b) As per information provided by FSSAI, license/ registration to the Food Business Operators (FBOs) are issued as per the provisions prescribed under Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011 as and when the application for grant of license/registration are received from FBOs. The details of licenses/registration issued by States/UTs till date is given at **Annexure-I**.

(c) The details of financial assistance in the form of grant-in-aid provided by the Ministry of Food Processing Industries under the Scheme of Technology Upgradation, Establishment, Modernisation of Food Processing Industries during the last three years and the current year, State-wise are given at **Annexure – II**.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3766 FOR ANSWER ON 09TH AUGUST, 2016 REGARDING LICENE FOR SETTING UP OF FPI

The details of licenses/registration issued by States/UTs

REPORT ON LICENSING/ REGISTRATION in STATES/UTs			
S. No.	Name of State	No. of Licenses Issued	No. of Registrations Issued
1	Andaman & Nicobar Island	884	9637
2	Andhra Pradesh	31384	32902
3	Arunachal Pradesh	1840	6500
4	Assam	4266	2344
5	Bihar	10474	25522
6	Chandigarh	3155	1569
7	Chhattisgarh	11772	11332
8	Dadara& Nagar Haveli	799	2350
9	Daman & Diu	516	3424
10	Delhi	15197	30827
11	Goa	2748	21363
12	Gujarat	52522	144222
13	Haryana	7352	15452
14	Himachal Pradesh	8038	87364
15	Jammu & Kashmir	9459	82912
16	Jharkhand	5765	13881
17	Karnataka	88048	223421
18	Kerala	44567	144651
19	Lakshadweep	1	412
20	Madhya Pradesh	38549	389885
21	Maharashtra	205688	691285
22	Manipur	864	5010
23	Meghalaya	1578	3108
24	Mizoram	584	3926
25	Nagaland	611	5383
26	Odisha	9179	13299
27	Puducherry	1221	2148
28	Punjab	18295	105290
29	Rajasthan	23482	86276
30	Sikkim	1343	4510
31	Tamil Nadu	26540	158250
32	Telangana	15347	12694
33	Tripura	1161	3848
34	Uttarakhand	8419	64632
35	Uttar Pradesh	50284	400777
36	West Bengal	21465	52845
Total		7,23,397	28,63,251
Grand Total		35,86,648	

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3766 FOR ANSWER ON 09TH AUGUST, 2016 REGARDING LICENE FOR SETTING UP OF FPI

Details of financial assistance provided for upgradation, establishment, modernisation of food processing industries during last three years and the current year:

Sr.No	State	2013-14		2014-15		2015-16		2016-17 (06.07.2016)	
		(Rs. In Lakh)		(Rs.In Lakh)		(Rs.In Lakh)		(Rs.In Lakh)	
		Nos.	Amt.	Nos.	Amt.	Nos.	Amt.	Nos.	Amt.
1	Andhra Pradesh	143	2877	144	2585	38	705	15	330
2	Andaman & Nicobar	0	0	0	0	0	0	0	0
3	Arunachal Pradesh	2	69	0	0	0	0	0	0
4	Assam	11	255	2	40	4	53	0	0
5	Bihar	2	27	6	72	3	59	0	0
6	Chandigarh	2	33	1	8	0	0	0	0
7	Chhattisgarh	68	801	57	691	22	248	5	51
8	Delhi	6	118	2	50	1	25	1	9
9	Daman & Diu	0	0	1	25	1	25	0	0
10	Goa	5	93	8	155	1	7	1	19
11	Gujarat	77	1394	70	1175	54	986	12	176
12	Haryana	34	566	26	510	27	570	6	123
13	Himachal Pradesh	10	260	11	252	9	219	1	3
14	Jammu & Kashmir	3	55	3	48	9	222	1	5
15	Jharkhand	2	38	5	118	3	67	1	25
16	Karnataka	68	840	74	1084	49	744	21	267
17	Kerala	43	740	21	355	20	293	8	156
18	Madhya Pradesh	30	405	23	357	17	325	5	77
19	Maharashtra	168	2367	142	2051	100	1507	21	419
20	Manipur	38	944	0	0	0	0	0	0
21	Meghalaya	3	72	1	38	0	0	0	0
22	Mizoram	0	0	0	0	0	0	0	0
23	Nagaland	2	22	0	0	1	13	0	0
24	Odisha	5	73	14	259	7	119	3	72
25	Pondicherry	1	25	0	0	0	0	0	0
26	Punjab	83	949	42	468	27	364	12	168
27	Rajasthan	50	545	76	1242	84	1564	23	376
28	Sikkim	0	0	0	0	0	0	0	0
29	Tamil Nadu	58	997	62	1169	31	674	9	198
30	Tripura	0	0	0	0	0	0	0	0
31	Uttar Pradesh	57	1028	65	1098	33	631	18	297
32	Uttarakhand	7	225	6	156	4	96	2	75
33	West Bengal	18	390	27	467	17	409	3	59
	Total	996	16208	889	14473	562	9925	168	2905